NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 13/252(3)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

Name of the Company:

Prafulkunverba Kiritsingh Gohil

V/s.

H K Dave Ltd.

Section of the Companies Act:

Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SHAILI SHAH

2

ORDER

Learned Advocate Ms. Shaili Shah i/b Learned Advocate Ms. Mini Nair present for Appellant. None present for Respondents.

ROC sent letter stating that he received only copy of application but not date of hearing.

Applicant is directed to inform date of hearing to ROC.

ROC shall file objections if any within two weeks.

Applicant not filed copy of Gazette.

List the matter on 12.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of August, 2017.